

R. Pradhan -Vrs- UOI

Admission Sl. No.05  
O.A. No.260/00643/15  
Order dated 14<sup>th</sup> October, 2015.

CORAM  
HON'BLE SHRI R.C.MISRA, MEMBER (A)

Heard Mr.S.C.Makap, learned counsel for the applicant and Mr.T.Rath, learned Standing Counsel. During the course of hearing on admission, Mr.Mekap prayed for withdrawal of this O.A. with liberty to the applicant to make an application to the respondents ventilating his grievances. He is at liberty do so. With this, the O.A. is disposed of as withdrawn.



MEMBER(A)